

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BKS LEATHER EXPORTS PRIVATE LIMITED

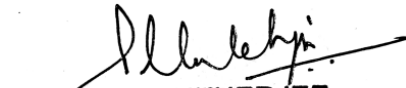
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BKS Leather Exports Private Limited
2.	Date of incorporation of corporate debtor	21/05/2010
3.	Authority under which corporate debtor is incorporated /registered	Registered of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U19115WB2010PTC148843
5.	Address of the registered office and principal office (if any) of corporate debtor	AA-5, PRAFULLA KANAN, SIVAYAN APARTMENT KRISHNAPUR (W) KOLKATA 700101, WB
6.	Date of closure of Insolvency Resolution Process	23/02/2023
7.	Liquidation commencement date of corporate debtor	23/02/2023
8.	Name and registration number of the insolvency professional acting as liquidator	PRATAP MUKHERJEE IBBI/IPA-001/IP-P02515/2021-2022/13851
9.	Address and e-mail of the liquidator, as registered with the Board	27A, Bhattacharjee Para Road, Paschim Barisha, P.O.. Thakurpukur, Kolkata-700063, West Bengal Email : pratapmukherjee62@gmail.com Cell # 9674795648 / 9433169214
10.	Address and e-mail to be used for correspondence with the liquidator	27A, Bhattacharjee Para Road, Paschim Barisha, P.O.. Thakurpukur, Kolkata-700063, West Bengal Email : pratapmukherjee62@gmail.com Cell # 9674795648 / 9433169214
11.	Last date for submission of claims	25/03/2023

Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of liquidation of the BKS Leather Exports Private Limited on 23rd February 2023.

The stakeholders of BKS Leather Exports Private Limited are hereby called upon to submit their claims with proof on or before 25th March 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


PRATAP MUKHERJEE
INSOLVENCY PROFESSIONAL
REGN NO: IBB/PA-001/IP-P-02515/2021-22/13851

PRATAP MUKHERJEE,
LIQUIDATOR
IBBI/PA-001/IP-P02515/2021-2022/13851
27A, Bhattacharjee Para Road
Paschim Barisha, P.O. Thakurpukur,
Kolkata-700063, West Bengal
Email: pratapmukherjee62@gmail.com
Cell: 9433169214 / 9674795648

Date : 24.02.2023

Place : Kolkata